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Cr1.A.No. 468-469 OF 1998

ITEM No.1B
FOR JUDGMENT

Court No. 5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL No.468-469 OF 1998

STATE OF A.P. Appellant (s)

VERSUS

C. UMA MAHESWARA RAO & ANR. Respondent (s)

(HEARD BY HON'BLE DORAISWAMY RAJU AND ARIJIT PASAYAT, JJ.)

Date : 31/03/2004 These Petitions were called on for pronouncement
of Judgment today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s) Mr. BV Balram Das, Adv.

For Res.No.1Mr. Y Raja Gopala Rao, Adv.

Res.No.2Mr. Anil Kumar Tandale, Adv.

Hon'ble Mr. Justice Arijit Pasayat pronounced the Judgment of the Court.
The appeals are allowed to the extent indicated in the signed Judgment. The accused persons
are directed to surrender to custody to serve remainder of sentence, if any.

(D.L.Chugh) (Vijay Aggarwal)
AR-cum-PS Court Master

Signed Judgment (REPORTABLE) is placed on the file